

DIVISION BENCH
COURT - II

O-232

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/24(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	RAKHI SAHA VS LORDS BLUETECH CO. PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Malay Ch. Das, Adv.] for the Petitioner
Mr. S. Chatterjee, Adv.

Ms. Pallavi Ray, Adv.] for Respondent

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **13.09.2024**.

(Anamitra Pal)
Court Officer